## Galiara Yojana Projects for Golden Temple

2839. SHRI SUKHDEV SINGH LIBRA:

## SARDAR GURCHARAN SINGH TOHRA:

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state :

- (a) whether Government have taken over the work of the remaining two phases of the Galiara Yojana (corridor action plan for the beautification of the surroundings of the Golden Temple);
  - (b) the amount earmarked for the project;
  - (c) the present status of the work; and
  - (d) by when the entire project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

## Conversion of commercial properties from leasehold to freehold

2840. SHRI N. K. PREMACHANDRAN: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether Government have decided any policy for converting commercial properties from leasehold to freehold;
- (b) the amount to be charged in different zones of Delhi for allowing such conversion and other details;
- (c) whether this policy is applicable even in case of DDA shops with restricted use; and
- (d) whether allottees of DDA shops with restricted use are required to pay both on account of conversion from leasehold to freehold and also for change of use from restricted to general in order to enable them to use their shops for any legal purpose of their choice?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) Yes, Sir.